

**NOTICE**

Advocates are requested to supply copy of paper book alongwith fresh status (pending/decided by this Court) and interim/final orders passed by this Hon'ble High Court along with status in FAO No. 16, 35, 38 and 39 of 1993 to Reconstruction Cell, for reconstruction of burnt documents.

*10/08/2024*  
Assistant Registrar  
Civil Revision Branch  
*Q* *Q*